

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 88

Dated Guwahati, the 1st December, 2020

Hon'ble the Chief Justice (Acting) has been pleased to constitute and notify state wise permanent Committees for Designation of Senior Advocates in the Gauhati High Court in the following manner:

Sl. No.	Committee for Designation of Senior Advocates	Members
1.	For the State of Assam	1. Hon'ble the Chief Justice (Acting) 2. Hon'ble Mr. Justice M. R. Pathak 3. Hon'ble Mr. Justice Manojit Bhuyan 4. Prof. (Dr.) Romesh Chandra Borpatragohain, Advocate General, Assam. 5. Sri Nilayananda Dutta, Senior Advocate
2.	For the State of Arunachal Pradesh	1. Hon'ble the Chief Justice (Acting) 2. Hon'ble Mr. Justice M. R. Pathak 3. Hon'ble Mr. Justice Manojit Bhuyan 4. Sri Nilayananda Dutta, Advocate General, Arunachal Pradesh 5. Sri Kardak Ete, Senior Advocate
3.	For the State of Nagaland	1. Hon'ble the Chief Justice (Acting) 2. Hon'ble Mr. Justice M. R. Pathak 3. Hon'ble Mr. Justice Manojit Bhuyan 4. Shri K. N. Balgopal, Advocate General, Nagaland 5. Shri R. Iralu, Senior Advocate

This order will come into effect immediately.

By Order,

Sd/-

REGISTRAR GENERAL

Memo No. HC. III -23/2019/3385-3408G, Dated Guwahati, 1st Dec ember, 2020

Copy to:-

1. The Advocate General, Assam, Nagaland and Arunachal Pradesh.
2. Shri Kardak Ete, Senior Advocate, Itanagar Bench, Gauhati High Court.
3. Shri R. Iralu, Senior Advocate, Kohima Bench, Gauhati High Court.
4. The Registrar _____ Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Itanagar Bench, Itanagar/ Aizwal Bench, Aizwal.

6. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
8. The President/ Secretary General, Gauhati High Court Advocates' Association, Guwahati.
9. The Chairman, NE Bar Council, Gauhati High Court, Guwahati.
10. The President/ Secretary General, All Assam Lawyer's Association, Guwahati.
11. The Joint Registrar, _____, Gauhati High Court, Guwahati.
12. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
13. The Assistant Registrar _____, Gauhati High Court, Guwahati.
14. The Court Manager, Gauhati High Court, Guwahati.
15. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
16. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- ✓ 17. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
18. The P.S. to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
19. The P.S. to Hon'ble Mr. Justice M. R. Pathak, Gauhati High Court, Guwahati.
20. The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
21. The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
22. The Court Officer I & II, Gauhati High Court, Guwahati.
23. The Chief Security Officer, Gauhati High Court, Guwahati.
24. The C. A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

